

ITEM NO.105

COURT NO.1

SECTION XIV

S U P R E M E C O U R T O F  
R E C O R D O F P R O C E E D I N G S

I N D I A

Civil Appeal No. 2062/2015

SUSHITAL DHAR AND ANR.

Appellant(s)

VERSUS

PANNALAL GHOSH (D) AND ORS

Respondent(s)

(With appln. (s) for substitution of Lrs of the deceased  
respondent and disposal of SLP in terms of compromise)

WITH

CONMT.PET.(C) No. 321/2009 In C.A. No. 2063/2015

CONMT.PET.(C) No. 322/2009 In C.A. No. 2062/2015

C.A. No. 2063/2015

(With appln.(s) for disposal of SLP in terms of compromise)

C.A. No. 2064/2015  
 C.A. No. 2065/2015  
 C.A. No. 2066/2015  
 C.A. No. 2067/2015  
 C.A. No. 2068/2015  
 C.A. No. 2069/2015  
 C.A. No. 2070/2015  
 C.A. No. 2071/2015  
 C.A. No. 2072/2015  
 C.A. No. 2073-2074/2015

Date : 30/04/2015 These appeals were called on  
for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
 HON'BLE MR. JUSTICE S.A. BOBDE  
 HON'BLE MR. JUSTICE ARUN MISHRA

For Appellant(s)/  
Respondents

Mr. K.V. Mohan, Adv.

Signature Not Verified

Digitally signed by

Mr. Bijan Kumar Ghosh, Adv.

Charanjeet Kaur  
 Date: 2015.05.02  
 13:46:26 IST  
 Reason:

Mr. Ashok Kumar Gupta II, Adv.

Mrs. K. Sarada Devi, Adv.

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UPON hearing the counsel the Court made the following  
O R D E R

List after summer vacation.

[ Charanjeet Kaur ]  
A.R.-cum-P.S.[ Vinod Kulvi ]  
Asstt. Registrar